

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 44544/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 19980-19981/2019

POWER GRID CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

IA No. 44544/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 19982-19983/2019 (XI)

(FOR

FOR CONDONATION OF DELAY IN FILING ON IA 40925/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
40927/2019

IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 07-02-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ashwarya Sinha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner has taken fresh steps but has
failed to file the fresh particulars for effecting service upon
Respondent No. 1.

Viewed thus, matters be processed for listing before the Hon'ble Judge in Chambers for further directions. Await Orders. List thereafter.

RAJIV KALRA
Registrar

pm